

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

CP/209(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **LOUIS DREYFUS ARMATEURS SAS (FOR**
WINDING UP OF ALBA ASIA PRIVATE
LIMITED

Section 272 of the Companies Act, 2013 and Rule 11

ORDER

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- 1) Mr. Anuj Mirdha, Ld. Counsel for the Petitioner and Ms. Priyanka Shetty, Ld. Counsel for the Respondent are presents.
- 2) Petitioner seeks some time to file and place on record Affidavit in Rejoinder in the present matter. Time is allowed. Affidavit in Rejoinder be filed and placed on record well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.
- 3) Stand over to 11.06.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)